

(b) if so, the details in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) to (c) The Election Commission has informed that the holding of elections in the State of Assam would be considered only after the completion of the intensive revision of electoral rolls with reference to 1.1.1985 as the qualifying date. The revision, which has been initiated by the Commission in fulfilment of its assurance to the Supreme Court has not yet been completed.

As regards Punjab, it may be mentioned that the Government have already taken various steps with a view to the creation of a congenial atmosphere in the State. The Commission has informed that it will be in a position to consider proposals to hold elections in the State of Punjab as and when the Central Government indicates the possibility of the revocation of the President's rule.

#### Toy Production in Priority Industry List

486. SHRI R. ANNANAMBI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government would consider to include toy production in the list of priority industries since toys had not only the play value but also contribute to education and psycho-social development of the child; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) : and (b) The production of toys has already been reserved for exclusive manufacture in the small scale sector and the small scale sector, as a whole, is treated as priority sector for development of credit.

#### Incentives and Subsidies for Industrial Growth not only fully utilised

487. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state ;

(a) whether he is aware of the fact that the incentives and subsidies allotted for the industrial growth are not fully utilised on account of the information gap; and

(b) if so, the reasons thereof and the remedial steps Government propose to take in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Central Incentive and Subsidy scheme for development of industrially backward areas has been given the widest publicity and the State Governments are aware of the details of the scheme. Figures of disbursement of subsidy during the last three years will prove that the scheme has elicited very good response. The figures are as follows :

1982-83	Rs. 40.00 crores
1983-84	Rs. 53.20 crores
1984-85	Rs. 83.84 crores
(upto 10th March)	

(b) Does not arise.

#### Measures to Prevent Mismanagement In LPG Cylinders

488. SHRI AJIT KUMAR SAHA : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government are aware that in West Bengal LPG cylinders were being diverted to unauthorised consumers while domestic consumers were being deprived of these cylinders; and

(b) if so, the details of the measures being taken to check the mismanagement in LPG Cylinders ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAVAL KISHORE SHARMA) : (a) and (b) : Yes, Sir, LPG cylinders intended for domestic consumers have been diverted for use in the construction of the Metro Railway in Calcutta. The matter was taken up with Railways who instructed their contractors to refrain from using LPG. The Oil Industry is seeking the assistance of the Government of West Bengal to deal with this problem.